## Appendix 1 – Reporting to Supervisors

Name of lending Institution:															
Statement of Loans to related parties as at															
Name of Related	nship	e of	e of approval Exposur Sanctione Outstandi Interes	Exposur	Sanctione	Outstandi					Credit I	<u> </u>		(Account	n n
party	with Bank	Юап		maturity (days)		valu atio n date	Internal	Exter nal	Account (Standar d/ SMA/ NPA)		by Internal				
Total															
Relate d party loans															
Total Relate d party loans as %															

of total loans								
Total Relate d party exposu								
re as % of total Expos ure								

Note- Banks shall report total exposure to related parties which shall include loans and advances, non-fund-based facilities, investments and positive MTM values of derivatives.

Statement of Contracts and Arrangements to related parties as at											
Name of Related party	Relation ship with bank	Date of approv al	Nature of contract/arrangement	Value of contract/ Arrangement	Important Terms & Conditions (in brief)						